West Bengal Act XXII of 1953

THE CALCUTTA UNIVERSITY (EXTENSION OF TERM OF OFFICE OF FIRST VICE-CHANGELLOR) ACT, 1953.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 11th December, 1953.]

An Act to provide for the extension of the term of office of the first Vice-Chancellor of the University of Calcutta.

WHEREAS it is expedient in the public interest to extend the term of office of the first Vice-Chancellor of the University of Calcutta;

It is hereby enacted as follows:-

1. (1) This Act may be called the Calcutta University Short title (Extension of Term of Office of First Vice-Chancellor) Act, and commence-

- (2) It shall be deemed to have come into force on the 11th day of September, 1953.
- contained anything 2. Notwithstanding section (I) of section 52 of the Calcutta University Act, of the term section (4) of section 52 or the Calcutta University Act, of the term 1951, or in any order made thereunder, the Vice-Chancellor of the first of the University of Calcutta appointed under that subsection and referred to in that Act as the first Vice-Chancel-Chancellor section and referred to in that Act as the first Vice-Chancellor chancellor shall held offer any the first Vice Chancellor for a period of the lor, shall hold office as the first Vice-Chancellor for a period of two years and six months from the date of his appointment under that sub-section as such Vice-Chanceller.

in sub-Extension University of Cal-

Price-Indian, annas 2; English, 3d.

WBGP-53/4-8288A-5M

West Ben. Act XVIII of 1951.